GOVERNMENT OF INDIA FOOD PROCESSING INDUSTRIES LOK SABHA

STARRED QUESTION NO:71
ANSWERED ON:10.12.2013
FOOD PROCESSING INDUSTRIES
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Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the number of Food Processing Industries (FPIs) sanctioned and set up in various States/UTs during each of the last three years and the current year;
- (b) the details of the Research and Development (R&D) projects undertaken by the Government for the development of FPIs in the country and the grants released to them, project/State-wise;
- (c) whether post harvest crop losses have reduced during the said period after the establishment of FPIs in the country;
- (d) if so, the extent thereof; and
- (e) the funds allocated during the 12th Five Year Plan for the FPIs in the country?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD PAWAR)

(a) to (e) A Statement is laid on the Table of the House.

A STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (e) OF LOK SABHA STARRED QUESTION NO.71 FOR ANSWER ON 10th DECEMBDER,2013 REGARDING FOOD PROCESSING INDUSTRIES

(a) According to Annual Survey of Industries, number of registered food processing units in 2008-09, 2009-10 and 2010-11 is at Annexure-I. ASI has not released data for subsequent years. Under its 11th Plan scheme for Technology Upgradation/ Establishment/ Modernization of Food Processing Industries, Grant-in-aid was sanctioned to food processing units @25% of the cost of Plant & Machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs in general areas and @33.33% subject to a maximum of Rs. 75 lakhs in difficult areas such as Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and North-Eastern States, A&N Islands, Lakshadweep and ITDP areas. The details of financial assistance sanctioned in the various States/UTs in the country during the 11th Plan and during the 12th Plan (2012-13 & 2013-14) towards committed liabilities of 11th plan under the above said Scheme is at Annexure-II.

The above Scheme has been subsumed in the newly launched Centrally Sponsored Scheme of National Mission on Food Processing (NMFP) during 12th Plan (w.e.f. 1.4.2012) to be implemented through States/UTs.

(b) Ministry implements a Plan Scheme namely 'Quality Assurance, Codex, R&D and Other Promotional Activities'. Under this Scheme, financial assistance is provided as Grants-in-aid for Research & Development in the Food Processing Sector. Financial assistance is provided for demand driven R&D work in the field of Food Processing Sector for product and process development, improved packaging, value addition etc. leading to innovative products and processes with commercial value. Assistance under the Scheme is extended to Research Institutes/Universities, Public funded Organizations as well as Universities/ Institutions in Private Sector. The details of financial assistance provided to R&D State-wise for the last three years at Annexure-III. Details of assistance sanctioned to R&D projects are available at Ministry's website www.mofpi. nic.in.

The above R&D scheme of 11th Plan has been transferred to Science and Engineering Research Board (SERB) of Department of Science & Technology during 12th plan (w.e.f. 1.04.2012) for implementation.

(c) & (d) A nation-wide study on quantitative assessment of harvest and post-harvest losses for 46 agricultural produces in 106 randomly selected districts was carried out by CIPHET, Ludhiana. The report of the study was released in 2010. Estimate of losses assessed by CIPHET is as under:

Percentage of losses estimated for major produces

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Cereals 3.9 - 6.0 per cent
Pulses 4.3-6.1 per cent
Oil seeds 2.8-10.1 per cent
Fruits & Vegetables 5.8-18.0 per cent
Milk 0.8 per cent
Fisheries (Inland) 6.9 per cent
Fisheries (Marine) 2.9 per cent
Meat 2.3 per cent
Poultry 3.7 per cent
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In order to assess the current level of losses, repeat study was given to CIPHET in 2012 which is likely to be completed by the end of 2015.

(e) The details of fund allocation for various schemes of MoFPI during the 12th Plan are at Annexure-IV.